

DISTRICT LEGAL SERVICES
AUTHORITY,
THIRUVANANTHAPURAM



ADR CENTRE, DISTRICT COURT COMPLEX, VANCHIYOOR, THIRUVANANTHAPURAM
PH: 0471- 2579057, Email: dlsathiruvananthapuram@yahoo.com
Mob: 8281599809

Present:- Sri. K. Babu, Chairman(District & Sessions Judge)

Sub: Selection of Para Legal Volunteers-final list approved-Sanction ordered- reg.

Ref: 1. Notification No. 213/2017/DLSA/TVPM Dated 14.09.2017

2. Order No. 347/2017/DSLA/TVPM dated 30.12.2017

3. Order No. 13/2018/DSLA/TVPM dated 18.01.2018

4. Minutes of the meeting of Committee for the selection of PLVs held on 05.02.2018.

5. Minutes of the meeting of Committee for the selection of PLVs held on 19.02.2018.

6. Minutes of the meeting of Committee for the selection of PLVs held on 22.02.2018.

7. Minutes of the meeting of Committee for the selection of PLVs held on 10.04.2018.

8. Proceedings of the Committee for the selection of PLVs dated 10.04.2018

ORDER No. 124/2018 /DLSA/TVPM Dated 21.05.2018

As per the reference cited 1st above, applications were invited from the qualified candidates for appointment as Para Legal Volunteers in DLSA, Thiruvananthapuram. As per reference cited 2nd above, a Selection Committee consisting of the District Judge and Chairman, DLSA, Thiruvananthapuram, 1st Addl. District Judge and Chairman, TLSC, Thiruvananthapuram and Secretary(Sub Judge), DLSA, Thiruvananthapuram was constituted for the selection of new batch of PLVs for DLSA, Thiruvananthapuram. As per reference 3rd above, the Committee for selection of PLVs decided to conduct written examination for the selection of PLVs taking into consideration of large number of applications. As per reference 4th above, the Secretary DLSA, Thiruvananthapuram was directed to prepare the answer key for the valuation of answer sheet and the Judicial Officers in the Judicial District, Thiruvananthapuram were entrusted with the valuation of the answer sheet. As per reference 5th above, it was decided to

publish a list of 270 candidates who have qualified in the written examination for interview. As per the reference 6th above, the Committee for the selection of PLVs decided to constitute panel of Judicial Officers for the conduct of interview. As per the reference 7th above, a Committee for the selection of PLVs decided to prepare a list of 50 candidates from among the candidates who have attended the interview based on their total mark. As per the reference 8th above, the panel of Judicial Officers who have conducted the interview prepared and submitted list of 50 selected candidates for appointment as PLVs on the basis of the marks secured in the interview and written examination. The directions of KeLSA for including law students, SC/ST candidates and Transgenders have also been complied with while preparing the list of 50 selected candidates.

In the above circumstance, sanction is accorded to select the candidates included in the final list as PLVs in DLSA, Thiruvananthapuram. The letter of selection shall be sent to the candidate forthwith. The selected PLVs shall undergo a training as per module prepared by NALSA.

By Order,

sd/-

SECRETARY(SUB JUDGE)

Copy to:

1. The Member Secretary, KeLSA
2. District Court, Thiruvananthapuram.

Encl: List of selected candidates for appointment as Para Legal Volunteers